

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 528/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: Delhite Niphko (India) Pvt. Ltd. & Anr
V/s
Registrar of Companies

SECTION OF THE COMPANIES ACT: 560(6)

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|--------------|-------------|----------------|-----------|
| 1. | NARESH KUMAR | ADV | RET | } |
| 2. | RAJAN KHANNA | ADV | RET | |

ORDER

The report of the RoC is not readily available on the record. Learned counsel for the petitioner states that the same has been filed with the Registry of the Tribunal. Let the report be located and the same be placed on record.

List on 28.03.2017.

Sdl-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sdl-
(S.K. MOHARATRA)
MEMBER (T)